

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 09.07.2026

ORDER NO. 93 of 2026

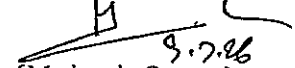
Hon'ble Officiating President is pleased to partially modify the roster order no 70 of 2026 for CESTAT, Ahmedabad from **03.08.2026** to **07.08.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.08.2026 to 07.08.2026	Mr. Somesh Arora, Hon'ble Member (Judicial) and Mr. A. K. Jyotishi, Hon'ble Member (Technical)	Customs Division Bench matters

Note:

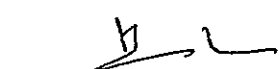
1. During this period if any Member is on leave/tour the other Division Bench will hear the all the lists and available Member will sit in the Single Member Bench.
2. If Judicial Member is one of Division Bench and Technical Member is on other Division Bench or is on leave/tour is available Judicial Member and Technical Member will sit in the Division Bench and the other Member will sit in Single Member Bench.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


9.7.26
(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/ Hon'ble Members, CESTAT, Ahmedabad/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Ahmedabad /Bar Association, Ahmedabad /O/o Commissioner (AR), Ahmedabad /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 09.07.2026

ORDER NO. 94 of 2026

Hon'ble Officiating President is pleased to partially modify the roster order no 74 of 2026 for CESTAT, New Delhi on 10.07.2026 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 10.07.2026	Ms. Binu Tamta, Hon'ble Member (Judicial)	Chamber work
	Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Chamber work

Note:

1. Service Tax and Excise Division Bench matters listed on 10.07.2026 stand adjourned.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/ Hon'ble Members, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar